

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 261 of 2013 &
IA nos. 37, 128 & 227 of 2014**

Dated: 3rd July, 2014

**Maharashtra State Electricity Distribution
Company Ltd.**

...Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on 22.07.2014.

COURT MASTER